

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/15617/2025 BLAPL/5508/2025	KUNA @ SANTOSH BEHERA @ SANTOSH KUMAR BEHERA VS STATE OF ODISHA	CHHABI BEHERA VS	KUAKHIA /436 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0002752/2024
2	D-BLAPL/15621/2025 BLAPL/5509/2025	DURYODHAN MEHER VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KHARIAR /139 /2025 J.M.F.C.,KHARIAR(Nuapada) CT/0000138/2025
3	D-BLAPL/15874/2025 BLAPL/5510/2025	M. DIBYASHREE JYOTIRANJAN VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	EOW,BHUBANESWAR /5 /2025 PRESIDING OFFICER, DESIGNATED CO CT/0000005/2025
4	D-BLAPL/15886/2025 BLAPL/5511/2025	SMRUTIRANJAN SETHY VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	EOW,BHUBANESWAR /5 /2025 PRESIDING OFFICER, DESIGNATED CO CT/0000005/2025
5	D-BLAPL/15735/2025 BLAPL/5512/2025	LAL @ JHASKETAN BANDICHHOR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SINAPALI /106 /2025 J.M.F.C.,SINAPALI(Nuapada) CT/0000106/2025
6	D-BLAPL/15911/2025 BLAPL/5513/2025	MANU @ SEIKH NAIM VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ATHGARH /71 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000180/2025
7	D-BLAPL/15830/2025 BLAPL/5514/2025	SUKESH PRADHAN VS STATE OF ODISHA	PRAHALLAD SAHU VS	JAGDALPUR /21 /2024 A.D.J.,PADAMPUR(Bargarh) CT/0000008/2025
8	D-BLAPL/15555/2025 BLAPL/5515/2025	MD. SAJID ALAM VS STATE OF ODISHA	SAMBIT BISWAL VS	/ /0 A.D.J.,KUJANG(Jagatsinghapur) Spl/0000005/2025
9	D-BLAPL/15867/2025 BLAPL/5516/2025	RAJENDRA BAG VS STATE OF ODISHA	BHOJARAJ SETH VS	AMBABHONA /65 /2025 S.D.J.M.,BARGARH(Bargarh) CT/0000441/2025
10	D-BLAPL/15629/2025 BLAPL/5517/2025	BISWAJIT SENAPATI VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	NAYAPALLI P.S. /65 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000157/2025
11	D-BLAPL/15663/2025 BLAPL/5518/2025	UMESH CHANDRA ROUT VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /19 /2025 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000007/2025

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12	D-BLAPL/15666/2025 BLAPL/5519/2025	CHHATUA @ UCHHAB @ SOUMITREE NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	KANTABANIA PS /111 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000526/2024
13	D-BLAPL/15932/2025 BLAPL/5520/2025	SUBHAKANTA JENA @ PAPU VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /166 /2025 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) CT/0000439/2025
14	D-BLAPL/15679/2025 BLAPL/5521/2025	PRAKASH BARIK VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	//0 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000272/2024
15	D-BLAPL/15689/2025 BLAPL/5522/2025	LAXMIPRIYA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /177 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000046/2025
16	D-BLAPL/15815/2025 BLAPL/5523/2025	LALIT PRADHAN VS STATE OF ODISHA	PRAHALLAD SAHU VS	JAGDALPUR /21 /2024 A.D.J.,PADAMPUR(Bargarh) CT/0000008/2025
17	D-BLAPL/15696/2025 BLAPL/5524/2025	NAU NEGAL BEGUM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /103 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000044/2025
18	D-BLAPL/15811/2025 BLAPL/5525/2025	MINAKETAN @ MINKETAN NAYAK VS STATE OF ODISHA	PRAHALLAD SAHU VS	JAGDALPUR /21 /2024 A.D.J.,PADAMPUR(Bargarh) CT/0000008/2025
19	D-BLAPL/15893/2025 BLAPL/5526/2025	ALOK KUMAR SAHU VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /117 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000438/2025
20	D-BLAPL/15936/2025 BLAPL/5527/2025	JATI @ SUSANTA ROUT VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	PURUSHOTTAMPUR /14 /2025 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PURUSHOTTAMPUR GR/0000014/2025
21	D-BLAPL/15989/2025 BLAPL/5528/2025	RAKESH BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	//0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000011/2025
22	D-BLAPL/16075/2025 BLAPL/5529/2025	JADA @ PRASANT @ PRASANTA MALIK VS STATE OF ODISHA	AKASH BHUYAN VS	RAJKANIKA /223 /2025 J.M.F.C,AUL(Kendrapara) GR/0000365/2025
23	D-BLAPL/15563/2025	SWARAJ RAY	AMLAN SHAKTI PAUL	JATNI P.S. /82 /2025

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	BLAPL/5530/2025	VS STATE OF ODISHA	VS	3RD A.D.J., BHUBANESWAR(Khordha) TR/0000096/2025
24	D-BLAPL/15607/2025 BLAPL/5531/2025	SWADHIN KHATUA VS STATE OF ODISHA	SWAGATIKA SAHOO VS	GOCHHAPADA /134 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000132/2024
25	D-BLAPL/15829/2025 BLAPL/5532/2025	PABITRA PRUSTY VS STATE OF ODISHA	PRIYABRATA ROUT VS	NIALI /197 /2025 J.M.F.C.,NIALI(Cuttack) GR/0000186/2025
26	D-BLAPL/15946/2025 BLAPL/5533/2025	PITABAS BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHANDAPARA /113 /2025 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000108/2025
27	D-BLAPL/15723/2025 BLAPL/5534/2025	ABHAYA NAIK @ MAJHIAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /290 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000584/2025
28	D-BLAPL/14585/2025 BLAPL/5535/2025	SUBAS MUDULI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KUJANGA /465 /2023 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000078/2023
29	D-BLAPL/15623/2025 BLAPL/5536/2025	SUJIT KUMAR KUMURA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	DEOGARH /124 /2016 A.D.J.,DEOGARH(Debagarh) ST/0000050/2016
30	D-CMAPL/20502/2025 CMAPL/167/2025	UNION OF INDIA VS ASITA KUMAR NAYAK	BISWAJIT MAHARANA VS	// (//
31	D-CMP/22067/2025 CMP/831/2025	MANOJ KISHORE @ MANOJ KUMAR SWAIN VS RAJ KISHORE SWAIN	BISWAJIT MOHAPATRA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK IA/0000001/2025
32	D-CMP/22214/2025 CMP/832/2025	KALYAN SWAIN VS GANESHRAM SAHU	JAGABANDHU SAHU VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) CS/0000173/2008
33	D-CMP/21953/2025 CMP/833/2025	MADHUSUDAN MALLIK VS BANABIHARI MALLIK	MAHITOSH SINHA VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE IA/0000001/2025
34	D-CMP/22165/2025 CMP/834/2025	M/S. GAJALAXMI CONSTRUCTION PVT. LTD.,KHURDA VS	SWARUP KUMAR PATNAIK VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur

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35	D-CONTC/19520/2025 CONTC/2430/2025	UPENDRA SAHOO DR.PRAKASH KUMAR MOHAPATRA VS UMA NANDURI,IFS	ADV. VS	IA/0000030/2025 // (//
36	D-CONTC/21580/2025 CONTC/2431/2025	GUNANIDIHI MOHANTA VS SAJAT MARKEY,OAS (I) JB	NETRANANDA BISWAL VS	// (//
37	D-CRLA/14895/2025 CRLA/626/2025	HALU BEHERA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	JATNI P.S. /340 /2017 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE CT/0000113/2018
38	D-CRLMC/15175/2025 CRLMC/1904/2025	SAIFUL KHAMARU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000052/2012
39	D-CRLMC/15414/2025 CRLMC/1905/2025	BISHNU PRASAD MOHARANA VS M/S VINAYAK COMMERCIALS, CUTTACK	NETRANANDA BISWAL VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000603/2019
40	D-CRLMC/15982/2025 CRLMC/1906/2025	VICTIM/ INFORMANT VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	BALIKUDA /350 /2021 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000067/2021
41	D-CRLMC/15070/2025 CRLMC/1907/2025	ARJUNA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /7 /2012 J.M.F.C.,POLSARA(Ganjam) GR/0000021/2012
42	D-CRLMC/15071/2025 CRLMC/1908/2025	KAILASH BISOI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DHARAKOT PS /18 /2010 A.D.J.,ASKA(Ganjam) ST/0000148/2024
43	D-CRLMC/15485/2025 CRLMC/1909/2025	AJATI SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	BANKI /340 /2023 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000219/2023
44	D-CRLMC/15072/2025 CRLMC/1910/2025	AMIT MOHANTY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BADABAZAR /302 /2023 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar ST/0000062/2024
45	D-CRLMC/15976/2025 CRLMC/1911/2025	BIJAYALAXMI DAS VS STATE OF ODISHA	SOMA PATNAIK VS	/ / S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0001247/2024

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46	D-CRLMC/15572/2025 CRLMC/1912/2025	BIRA @ BIRAT SWAIN VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	PALLAHARA /143 /2012 S.D.J.M.,PALLAHARA(Anugul) GR/0000271/2022
47	D-CRLMC/15698/2025 CRLMC/1913/2025	BRUNDABAN SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALLIGUDA /86 /2018 A.D.J.,BALLIGUDA(Kandhamal) CT/0000017/2018
48	D-CRLMC/15693/2025 CRLMC/1914/2025	SWARAJYA DAS@SAROJ KUMAR DAS VS STATE OF ODISHA	GOURI KUMAR RATH VS	KABISURYANAGAR /238 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000236/2025
49	D-CRLMC/15864/2025 CRLMC/1915/2025	RABINDRA KUMAR SENAPATI VS STATE OF ODISHA(VIG.)	GOURI KUMAR RATH VS	CUTTACK VIGILANCE /9 /2015 SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/0000010/2015
50	D-CRLMC/16109/2025 CRLMC/1916/2025	BIRANCHI NARAYAN BEHERA VS LILABATI BEHERA	HRUDANANDA MOHAPATRA VS	// J.M.F.C,CUTTACK(Cuttack) DV M.C./0000237/2017
51	D-CRLMC/15797/2025 CRLMC/1917/2025	DR. SANDEEP KUMAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	MANGALA BAG /266 /2021 J.M.F.C,CUTTACK(Cuttack) GR/0001493/2021
52	D-CRLMC/15978/2025 CRLMC/1918/2025	BIBINA PARIDA@BABINA PARIDA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	BRAHMAGIRI /146 /2008 DISTRICT & SESSIONS JUDGE,PURI(Pur ST/0000098/2019
53	D-CRLMC/16107/2025 CRLMC/1919/2025	MANASI SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DELANGA /5 /2017 J.M.F.C.,PIPILI(Puri) GR/0000019/2017
54	D-CRLMP/15017/2025 CRLMP/669/2025	RAMACHANDRA NAHAK VS STATE OF ODISHA	SURAJ MOHANTY VS	// () //
55	D-CRLREV/13440/2025 CRLREV/275/2025	PARESH JATANIA VS STATE OF ODISHA	NILA MADHAB PRAHARAJ VS	// 3RD ADDL DISTRICT JUDGE, BALASOR CRA/0000052/2024
56	D-FAO/21534/2025 FAO/256/2025	MANAGER LEGAL, (T.P. CLAIMS), D.O.I, M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS BHAIKANTA MAHANTA	TAPAN ALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000321/2023
57	D-FAO/21930/2025	RAMAKANTA SAHOO	DILLIP KUMAR MOHAPATRA	//

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	FAO/257/2025	VS STATE OF ODISHA	VS	STATE EDUCATION TRIBUNAL,BHUBA Gia/0000151/2021
58	D-FAO/21975/2025 FAO/258/2025	D.M., NEW INDIA ASSURANCE CO.LTD., CUTTACK VS PRAFULLA KUMAR BEHERA	PRASANTA KUMAR MAHALI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000243/2022
59	D-MACA/17291/2025 MACA/638/2025	SBI GENERAL INSURANCE CO.LTD., BBSR VS PHULA BASKEY	SOMNATH ROY VS	// I MACT,BARIPADA(Mayurbhanj) Mac/0000133/2023
60	D-MACA/18691/2025 MACA/639/2025	C.H. SWAPNA VS TUFAIL AHMAD KHAN	KAPILA CHARAN NAYAK VS	// DIST.& SESSIONS JUDGE,RAYAGADA(I Mac/0000007/2023
61	D-MACA/18696/2025 MACA/640/2025	MANSUR ALLI KHAN VS SIVA SANKAR SAHOO	KAPILA CHARAN NAYAK VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000022/2018
62	D-MACA/20602/2025 MACA/641/2025	JAGDEEP MOHANTY VS DILLIP MOHANTY	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001175/2019
63	D-MACA/20603/2025 MACA/642/2025	KODANDADHAR PRADHAN VS ADIKANDA ROUT	KAPILA CHARAN NAYAK VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0001020/2001
64	D-RSA/18596/2025 RSA/268/2025	KIRTAN SAHU VS LAXMI NARAYAN SAHU	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000024/2022
65	D-TRP(C)/19063/2025 TRP(C)/146/2025	RASMITA PRADHAN VS SANJIB PRADHAN	AMIT KUMAR NATH VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000018/2025
66	D-WA/15827/2025 WA/914/2025	STATE OF ODISHA VS PRATAP KUMAR BEHERA	AISHWARYA DASH,A.G.A VS	// () //
67	D-WA/15390/2025 WA/915/2025	TANWIR DAR ALI VS M/S. LINGARAJ INFRASTRUCTURE PVT. LTD. BBSR	SIDDHANT SARANGI VS	// () //
68	D-WA/21916/2025 WA/916/2025	ANNAPURNA PARIDA VS	ASHOK KUMAR MOHANTY VS	// ()

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69	D-WP(C)/22050/2025 WP(C)/15251/2025	UNION OF INDIA NIRANJAN DASH VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// // ()
70	D-WP(C)/21192/2025 WP(C)/15252/2025	M/S D.R.PATNAIK, KEONJHAR VS COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// ()
71	D-WP(C)/22065/2025 WP(C)/15253/2025	SUKADEV JHANKAR VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// ()
72	D-WP(C)/21844/2025 WP(C)/15254/2025	KUSUM LATA DAS VS THE ODISHA STATE COOPERATIVE MILK PRODUCER FEDERATION LTD, BBSR	JAYDEEP PAL VS	// ()
73	D-WP(C)/21360/2025 WP(C)/15255/2025	JYOTIRMAYEE TRIPATHY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// ()
74	D-WP(C)/21498/2025 WP(C)/15256/2025	TRILOCHAN MOHANTY VS REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// ()
75	D-WP(C)/21960/2025 WP(C)/15257/2025	HARBANS SINGH VS NATIONAL FACELESS ASSESSMENT CENTRE, DELHI	AVIJIT PATNAIK VS	// ()
76	D-WP(C)/22163/2025 WP(C)/15258/2025	KABITA JENA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// ()
77	D-WP(C)/21674/2025 WP(C)/15259/2025	RAJENDRA KUMAR MISHRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// ()
78	D-WP(C)/21701/2025 WP(C)/15260/2025	ANEETA PANDA VS STATE OF ODISHA	RAMDAS ACHARY VS	// ()
79	D-WP(C)/21607/2025 WP(C)/15261/2025	GIRIJA SHANKAR DAS VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// ()

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80	D-WP(C)/22191/2025 WP(C)/15262/2025	PRAHALLAD UPADHAYA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //
81	D-WP(C)/22011/2025 WP(C)/15263/2025	NAGAR DEEP SETHY VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
82	D-WP(C)/21346/2025 WP(C)/15264/2025	M/S. JACKKY COOL RESTAURANT, PURI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
83	D-WP(C)/21982/2025 WP(C)/15265/2025	RABINDRA NATH PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
84	D-WP(C)/21924/2025 WP(C)/15266/2025	TIKCHAN MAJHI VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
85	D-WP(C)/21673/2025 WP(C)/15267/2025	SIMANCHALA MAHAPATRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
86	D-WP(C)/22023/2025 WP(C)/15268/2025	DILESWAR BHUE VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
87	D-WP(C)/21938/2025 WP(C)/15269/2025	PURNACHANDRA KERKETA @ BILUNG VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
88	D-WP(C)/22040/2025 WP(C)/15270/2025	BIRANCHI NARAYAN MALLIK VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	DILLIP KUMAR RAY VS	// 0 //
89	D-WP(C)/20985/2025 WP(C)/15271/2025	BUDHADEV DANDIA VS STATE OF ODISHA	ANANYA MISHRA VS	// 0 //
90	D-WP(C)/21770/2025 WP(C)/15272/2025	Z1 RESIDENTS WELFARE ASSOCIATION, BBSR VS VICE CHAIRMAN BHUBANESWAR DEVELOPMENT AUTHORITY	MOHIT AGARWAL VS	// 0 //
91	D-WP(C)/22071/2025	TARANI KUMAR BHUYAN	DEVASHIS PANDA	//

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	WP(C)/15273/2025	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/21929/2025 WP(C)/15274/2025	RABINDRA SANDH VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
93	D-WP(C)/21940/2025 WP(C)/15275/2025	RABINDRA KUMAR PRADHAN VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
94	D-WP(C)/21838/2025 WP(C)/15276/2025	S.M. NIZAMUDDIN VS STATE OF ODISHA	MAHES DAS VS	// 0 //
95	D-WP(C)/16429/2025 WP(C)/15277/2025	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// 0 //
96	D-WP(C)/14801/2025 WP(C)/15278/2025	KALABATI SATPATHY VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// 0 //
97	D-WP(C)/20845/2025 WP(C)/15279/2025	MUNI HASDA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
98	D-WP(C)/22122/2025 WP(C)/15280/2025	DASARATHA SAHU VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
99	D-WP(C)/21980/2025 WP(C)/15281/2025	MAHANADI COAL MAJDOOR SANGH, JHARSUGUDA VS MAHANADI COAL FIELD LTD., SAMBALPUR	CHINMAYA MISHRA VS	// 0 //
100	D-WP(C)/22101/2025 WP(C)/15282/2025	SANKARSHAN SAMANTRAY VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
101	D-WP(C)/22018/2025 WP(C)/15283/2025	HEMANTA KUMAR LENKA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
102	D-WP(C)/20686/2025 WP(C)/15284/2025	JOYNARAYANS, CHOUDHRY BAZAR, CUTTACK VS	SIVA SANKAR CHAINI VS	// 0

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103	D-WP(C)/21659/2025 WP(C)/15285/2025	STATE OF ODISHA M/S MOON LIGHT CLUB, DHENKANAL VS UNION OF INDIA	SAMVIT MOHANTY VS	// // 0 //
104	D-WP(C)/22087/2025 WP(C)/15286/2025	MANOJ KUMAR SADUAL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
105	D-WP(C)/21834/2025 WP(C)/15287/2025	PURNA CHANDRA RANA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
106	D-WP(C)/19105/2025 WP(C)/15288/2025	BALARAM DHARUA @ BALARAM MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
107	D-WP(C)/20972/2025 WP(C)/15289/2025	THE REGIONAL RESEARCH INSTITUTE OF UNANI MEDICINE, BHADRAK VS ARJUN CHANDRA SAHOO @SAHU	RAJESH KUMAR MAHAPATRA VS	// 0 //
108	D-WP(C)/20729/2025 WP(C)/15290/2025	SHRI DOLAGOBINDA JEW BIJE, ANGUL VS STATE OF ODISHA	SANGRAM KESHARI BURMA VS	// 0 //
109	D-WP(C)/19110/2025 WP(C)/15291/2025	FULABATI MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
110	D-WP(C)/21630/2025 WP(C)/15292/2025	M/S GYAN KALP CHARITABLE TRUST, KHORDHA VS CHIEF MANAGER AND AUTHORIZED OFFICER BANK OF BARODA, KHURDA	NALINI KANTA DASH VS	// 0 //
111	D-WP(C)/21634/2025 WP(C)/15293/2025	M/S. TRISHAKTI TRADERS, JAGATSINGHPUR VS UNION BANK OF INDIA, KHURDA	NALINI KANTA DASH VS	// 0 //
112	D-WP(C)/22184/2025 WP(C)/15294/2025	BHIMSEN SABAR VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //
113	D-WP(C)/21019/2025 WP(C)/15295/2025	SURU SINGH KARA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //

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114	D-WP(C)/21702/2025 WP(C)/15296/2025	AKSHAYA KUMAR DAS VS SUB REGISTRAR, JAJPUR	MAMATA MISHRA VS	// 0 //
115	D-WP(C)/22113/2025 WP(C)/15297/2025	SURESH CHANDRA SAHOO VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
116	D-WP(C)/22118/2025 WP(C)/15298/2025	MANABA SEVA CHARITABLE TRUST, ANGUL VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
117	D-WP(C)/21284/2025 WP(C)/15299/2025	PATCHAVA KARUNAKAR VS THE DEPUTY COMMISSIONER OF CENTRAL TAX, JHARSHUGUDA DIVISION	ANIL BEZAWADA VS	// 0 //
118	D-WP(C)/20756/2025 WP(C)/15300/2025	VIPUL GREENS ASSOCIATION OF ALLOTTEES VS ODISHA STATE HOUSING BOARD, REPRESENTED THROUGH ITS DIRECTOR, BBSR	MOHIT AGARWAL VS	// 0 //
119	D-WP(C)/22062/2025 WP(C)/15301/2025	SUDARSAN MAHARANA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
120	D-WP(C)/21988/2025 WP(C)/15302/2025	JAGATSINGHPUR DISTRICT TRUCK OWNERS ASSOCIATION, JAGATSINGHPUR VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
121	D-WP(C)/22029/2025 WP(C)/15303/2025	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
122	D-WP(C)/22238/2025 WP(C)/15304/2025	BRAJA KISHORE SWAIN VS STATE OF ODISHA	SITIKANT MISHRA VS	// 0 //
123	D-WP(C)/19095/2025 WP(C)/15305/2025	MADHAB MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
124	D-WP(C)/19634/2025 WP(C)/15306/2025	CHENNAI RADHA ENGINEERING WORKS (P) LTD VS PAPPU PRASAD SHARMA	NALINI KANTA MOHANTY VS	// 0 //
125	D-WP(C)/22137/2025	AUTHORIZED OFFICER AND SR. CHIEF MANAGER(LEGAL) CHOLAMANDALAM FINANCE AND INVESTMENT CO LTD,CHENNAI		//

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	WP(C)/15307/2025	VS DEPUTY COMMISSIONER OF POLICE, BHUBANESWAR	VS	() //
126	D-WP(C)/20697/2025 WP(C)/15308/2025	HIMANSU SEKHAR MISHRA VS STATE OF ODISHA	SURYAKANTA DASH VS	// () //
127	D-WP(C)/22192/2025 WP(C)/15309/2025	GOVIND CHANDRA DAS VS BHARAT SANCHAR NIGAM LTD (BSNL), DELHI	PRATIK DASH VS	// () //
128	D-WP(C)/19935/2025 WP(C)/15310/2025	RAMA CHANDRA MAHANTA VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// () //
129	D-WP(C)/21509/2025 WP(C)/15311/2025	SNEHALATA NAYAK VS STATE OF ODISHA	CHINMAYI TRIPATHY VS	// () //
130	D-WP(C)/22129/2025 WP(C)/15312/2025	BHARATI MALIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
131	D-WPCRL/15849/2025 WPCRL/65/2025	SUNITA SAHOO VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	LALBAG /171 /2025 () //
132	D-ABLAPL/15695/2025 ABLAPL/6277/2025	JYOTSNA RANI BISWAL VS STATE OF ODISHA	ANAM CHARAN PANDA VS	TIRTOL /234 /2025 () //
133	D-ABLAPL/13950/2025 ABLAPL/6278/2025	GOURA CHANDRA PRADHAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	RAIBANIA /38 /2025 () //
134	D-ABLAPL/15967/2025 ABLAPL/6279/2025	DIBYARANJAN PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /148 /2025 () //
135	D-ABLAPL/15506/2025 ABLAPL/6280/2025	KANHU CHARAN MEHER VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIK VS	ATTABIRA /177 /2024 () //
136	D-ABLAPL/15630/2025 ABLAPL/6281/2025	NIHAR RANJAN MAHARANA @ JULU VS	AJAYA KUMAR MAHARANA VS	BHUBAN /236 /2025 ()

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137	D-ABLAPL/15912/2025 ABLAPL/6282/2025	STATE OF ODISHA BIMBADHAR MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// // J.M.F.C.,BASUDEVPUR(Bhadrak) 2(A)CC/0000144/2025
138	D-ABLAPL/15726/2025 ABLAPL/6283/2025	ARNAPURNA @ ARNNAPURNA DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	SALIPUR /206 /2025 () //
139	D-ABLAPL/15633/2025 ABLAPL/6284/2025	ASHOK KUMAR NAYAK VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	MAHANGA /291 /2024 () //
140	D-ABLAPL/15913/2025 ABLAPL/6285/2025	KASINATH BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /77 /2025 () //
141	D-ABLAPL/15727/2025 ABLAPL/6286/2025	SUNIL NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /164 /2025 () //
142	D-ABLAPL/15914/2025 ABLAPL/6287/2025	PENGA MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /189 /2025 () //
143	D-ABLAPL/15728/2025 ABLAPL/6288/2025	TULARAM HARIJAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	UMERKOTE /192 /2021 () //
144	D-ABLAPL/15916/2025 ABLAPL/6289/2025	CHITRASEN PARIDA @ CHHITA PARIDA @ CHITTA PARIDA VS STATE OF ODISHA	DEVASHIS PANDA VS	CHANDAKA P.S. /220 /2024 () //
145	D-ABLAPL/15639/2025 ABLAPL/6290/2025	RESHMA NAYAK VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	SEA BEACH /286 /2024 () //
146	D-ABLAPL/15730/2025 ABLAPL/6291/2025	PRAVAT KUMAR SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHANDAPUR /9 /2025 () //
147	D-ABLAPL/15722/2025 ABLAPL/6292/2025	DEEPAK KUMAR PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	INFOVALLY UPD BHUBANESWAR /111 () //

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148	D-ABLAPL/15918/2025 ABLAPL/6293/2025	BHIMASEN BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /76 /2025 () //
149	D-ABLAPL/15724/2025 ABLAPL/6294/2025	MANINI GURU VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	SALIPUR /206 /2025 () //
150	D-ABLAPL/15684/2025 ABLAPL/6295/2025	CHANDU @ NARENDRA CHAMPATI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /126 /2025 () //
151	D-ABLAPL/15731/2025 ABLAPL/6296/2025	PRABHUDUTTA SAHOO @ JIBAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BALUGAON P.S. /59 /2025 () //
152	D-ABLAPL/15725/2025 ABLAPL/6297/2025	BANABASI BISOI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	DABUGAM /113 /2024 () //
153	D-ABLAPL/15686/2025 ABLAPL/6298/2025	SANGRAM DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	ERASAMA /165 /2025 () //
154	D-ABLAPL/14719/2025 ABLAPL/6299/2025	SANJAY KUMAR MAJHI @ SANJAYA MAJHI VS STATE OF ODISHA	PARSURAM PANDA VS	BASUDEVPUR /197 /2025 () //
155	D-ABLAPL/15688/2025 ABLAPL/6300/2025	JUGUNU @ SK KHALIQUJ ZAMA VS STATE OF ODISHA	RAMAKANTA PANDA VS	SAHADEV KHUNTA /104 /2025 () //
156	D-ABLAPL/14741/2025 ABLAPL/6301/2025	AJITABHA MOHAPATRA @ AJIT MOHAPATRA VS STATE OF ODISHA	SUMIT SEKHAR PATTANAİK VS	KUJANGA /161 /2025 () //
157	D-ABLAPL/15710/2025 ABLAPL/6302/2025	PAWAN KUMAR GUPTA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHETRARAJPUR /248 /2024 () //
158	D-ABLAPL/15740/2025 ABLAPL/6303/2025	HRUSIKESH NAYAK VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /144 /2025 () //
159	D-ABLAPL/15751/2025	SUJIT DIGAL	SK. ZAFARULLA	MANAMUNDA /168 /2025

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	ABLAPL/6304/2025	VS STATE OF ODISHA	VS	() //
160	D-ABLAPL/15763/2025 ABLAPL/6305/2025	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	CAPITAL P.S. /222 /2025 () //
161	D-ABLAPL/15833/2025 ABLAPL/6306/2025	KHIRENDRA KUMAR SAHOO VS STATE OF ODISHA	SANAT KUMAR DAS VS	SALIPUR /147 /2025 () //
162	D-ABLAPL/16175/2025 ABLAPL/6307/2025	ANIL BEHERA @ ANIL KUMAR BEHERA@BULU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BADACHANA /118 /2025 () //
163	D-ABLAPL/15764/2025 ABLAPL/6308/2025	SUNITA @ SULATA BEHERA VS STATE OF ODISHA	SURJAY NARYAN SAHU VS	ASKA /699 /2024 () //
164	D-ABLAPL/15683/2025 ABLAPL/6309/2025	RAJITA KUMAR JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR (KODALA) /106 /2025 () //
165	D-ABLAPL/15781/2025 ABLAPL/6310/2025	IBRAHIM MOHAMMAD VS STATE OF ODISHA	GOKULANANDA SAHU VS	PAIKMAL /68 /2025 () //
166	D-ABLAPL/16096/2025 ABLAPL/6311/2025	GITANJALI PATTANAYAK @ POOJA PATTANAYAK VS STATE OF ODISHA	JEMIMA SARKAR VS	JHIRPANI P.S. /150 /2024 () //
167	D-ABLAPL/15966/2025 ABLAPL/6312/2025	BHAIRAB MAHANTA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	RARUAN /31 /2025 () //
168	D-ABLAPL/14595/2025 ABLAPL/6313/2025	MAMATA MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BANSADA /14 /2023 () //
169	D-ABLAPL/14600/2025 ABLAPL/6314/2025	MADHURI JENA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BANSADA /14 /2023 () //
170	D-ABLAPL/16100/2025 ABLAPL/6315/2025	RAKESH PAIKRAY VS	HRUDANANDA MOHAPATRA VS	NIMAPADA /137 /2025 ()

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171	D-ABLAPL/15827/2025 ABLAPL/6316/2025	STATE OF ODISHA LAMBODAR JUANG VS	CHITTA RANJAN PATTNAIK VS	// PANDAPADA /44 /2022 ()
172	D-ABLAPL/16076/2025 ABLAPL/6317/2025	STATE OF ODISHA BIBHUTI BHUSAN MOHAPATRA VS	AKASH BHUYAN VS	// CAPITAL P.S. /130 /2025 ()
173	D-ABLAPL/15991/2025 ABLAPL/6318/2025	STATE OF ODISHA MADHUSMITA JENA VS	RAKESH BEHERA VS	// JAJPUR TOWN /180 /2025 ()
174	D-ABLAPL/15818/2025 ABLAPL/6319/2025	STATE OF ODISHA BHIMSEN ROUT VS	SURYA NARAYAN MISHRA VS	// PURI SADAR /195 /2025 ()
175	D-ABLAPL/15446/2025 ABLAPL/6320/2025	STATE OF ODISHA KAILASH PRADHAN VS	DHANANJAYA MUND VS	// ATHAMALLIK /138 /2025 ()
176	D-ABLAPL/15458/2025 ABLAPL/6321/2025	STATE OF ODISHA HARI MANDI VS	NISHAT AFREEN VS	// PADWA /43 /2025 ()
177	D-ABLAPL/15823/2025 ABLAPL/6322/2025	STATE OF ODISHA SAROJ KUMAR BHADRA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// / /0 () //